THE HIGH COURT OF MEGHALAYA SHILLONG

No. HCM II/168/2014/Estt/1946

Dated, Shillong of July, 2015

NOTIFICATION

In exercise of the powers conferred under Sections 16 (2) & (3) of the Advocates Act, 1961 read with Rule No.8(a) of the Guidelines for Designating an Advocate as Senior Advocate, framed under the provisions of Section 16(2) of the Advocates Act, 1961 and the Rules of High Court of Meghalaya, 2013, the Hon'ble High Court of Meghalaya has been pleased to designate the following Advocates as Senior Advocates with immediate effect.

- 1. Shri. Ashok Kumar Singh Enrolment No.D-224/78(Bar Council of Delhi);
- Shri. Pradeep Kumar Rai Enrolment No.5781/2.05.1999(TR.No.4605/98)
 UP Bar Council;
 R-208, (Life Member), Supreme Court Bar Association;
 389, Shillong High Court Bar Association.
- 3. Shri. E.Shersingh Jyrwa Enrolment No.101 of 1975-76 Assam, Nagaland, Meghalaya, Manipur and Tripura.
- Shri.Subhasis Chakrawarty
 Sanad No. 249 of 1989-90 dated 12th March,1990 Issued by the Bar Council of Assam, Nagaland, Meghalaya, Manipur and Tripura.

0/0.

By order,

REGISTRAR GENERAL

Memo. No. HCM II/168/2014/Estt/1946A ...

Dated, Shillong 10 Huly, 2015

- 1. Advocate General, Meghalaya, Shillong.
- 2. The Secretary to the Government of Meghalaya, Law Department Shillong.
- 3. The Secretary General, Supreme Court of India.
- 4. The Registrar General
- 5. The Secretary Bar Council of India.
- 6. The Secretaries, Bar Council of
- 7. District & Session Judge
- 8. Librarian cum Research Officer, High Court of Meghalaya.
- 9. The Judge, Khasi Hills Autonomous District Council, Shillong.
- 10. The Judge, Jaintia Hills Autonomous District Council, Jowai.
- 11. The Judge, Garo Hills Autonomous District Council, Tura.
- 12. The Deputy Commissioners
- 13. The System Analyst, High Court of Meghalaya, for uploading the notification in the official website.
- 14. The Court Masters, High Court of Meghalaya.
- 15. The President, High Court Bar Association, Shillong.

- 16. The Secretary Shillong Bar Association, Shillong.
- 17. The President, Tura Bar Association, Tura.
- 18. Shri. A.K.Singh, Senior Advocate, High Court of Meghalaya.
- 19. Shri. Pradeep Rai, Senior Advocate, High Court of Meghalaya.
- 20. Shri. E.S. Jyrwa, Senior Advocate, High Court of Meghalaya.
- 21. Shri. S.Chakrawarty, Senior Advocate, High Court of Meghalaya.
- 22. Notice Board.
- 23. Office File.

REGISTRAR GENERAL